

मैसर्स बूटस कम्पनी इण्डिया लिमिटेड,  
बम्बई द्वारा घटिया दवाइयों का  
निर्माण

4269. श्री निहाल सिंह : क्या स्वास्थ्य और परिवार कल्याण मंत्री जीवन रक्षक दवाइयों का निर्माण कर रही कम्पनियों के संबंध में 9 दिसम्बर 1980 के प्रतारंकित प्रश्न संख्या 3063 के संबंध में दिए गए उत्तर के संबंध में यह बताने की कृपा करेंगे कि :

(क) क्या मैसर्स बूटस कम्पनी इण्डिया लिमिटेड बम्बई में घटिया दवाइयों के निर्माण के संबंध में नौ बार शिकायत मिली है ; और

(ख) यदि हाँ, तो उस कम्पनी में प्रत्येक बार घटिया दवाइयों के नाम क्या है, और सरकार ने कम्पनी के विरुद्ध क्या कार्यवाही की है ?

स्वास्थ्य और परिवार कल्याण अंत्रालय में राज्य मंत्री (श्री नीहार रंजन लस्कर) :  
(क) और (ख). सूचना एकत्र की जा रही है और समा पटल पर रख दी जायगी ।

Underground Naga<sub>s</sub> Sanctuary in  
Burma

4270. SHRI S. B. SIDNAL:

SHRI SONTOSH MOHAN  
DEV:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the underground Naga<sub>s</sub> have made their sanctuary in across the International borders inside the Burmes<sub>e</sub> territory;

(b) if so, whether Government propose to take up the matter with the Government of Burma; and

(c) the detail<sub>s</sub> thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) The Government are aware that the Indian Naga hostiles have some presence in Burma which gives them a continued capacity to create trouble inside our country.

(b) and (c). The Government have, from time to time, communicated all available information about hostile Nagas and requested the Government of Burma to take necessary action against such elements in keeping with their policy of not permitting their soil to be used against a friendly neighbour. The Burmese authorities have been exerting increasing pressure on these elements in order to force them to leave their territory.

Dacoities in Trains in U.P. and Bihar

4271. SHRI ERA MOHAN: Will the Minister of RAILWAYS be pleased to state:

(a) the number of trains looted by dacoits in U.P. and Bihar from January, 1980 till date;

(b) the nature and the value of goods looted;

(c) the number of deaths, if any in the course of dacoity;

(d) the result of investigation in each case as to the number of dacoit arrested and the property recovered;

(e) whether such occurrence has taken place elsewhere in other States; and

(f) if so, the protective measures taken by the Indian Railways to prevent such dacoity menace?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) 24 and 41 cases of